

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

MA. 394 of 1997  
(OA. 111 of 1996)

Date of Order: 17.7.98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.  
Hon'ble Mr. S. Dasgupta, Administrative Member.

GOPAL CH. SARKAR

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. N.K. Ghosh, counsel.  
For the respondents: Mr. S.K. Dutta, counsel.

Heard on: 17.7.98.

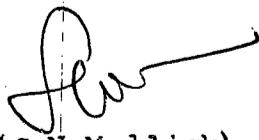
O R D E R

S.N. Mallick, VC

We have heard the 1d. counsel for the petitioner as well as the respondents in respect of this Misc. Application for restoration of the connected Original Application being no. 111 of 1996 dismissing on 3.9.97 for default. It is submitted by the 1d. counsel for the petitioner that due to his serious illness, he could not appear on the impugned date fixed for hearing. After hearing the 1d. counsel and going through the annexures, we allow this application. The order of dismissal dated 3.9.97 is vacated and the Original Application is restored to its original file and number.

Let the matter be listed for hearing on 10.9.98. Miscellaneous Application thus stands disposed of. No order as to costs.

  
(S. Dasgupta)  
Member (A)

  
(S.N. Mallick)  
Vice-Chairman